

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
4<sup>th</sup> Floor, Chanderlok Building 36, Janpath, New Delhi- 110001  
Ph: 23753942, Fax-23753923

Petition No.499/TT/2014

Date: 27.11.2015

To  
The Deputy General Manager,  
Power Grid Corporation of India Limited,  
Saudamini, Plot No. 2,  
Sector-29, Gurgaon-122001

Subject: - Approval for trueing up of transmission tariff for tariff period 2009-14 and determination of transmission tariff for tariff period 2014-19 for combined elements of Talcher and Kolar (HVDC portion) and combined elements of Talcher and Kolar (AC portion) under "Transmission System associated with Talcher -II Project" in Southern Region

Sir,

With reference to your petition mentioned above, I am directed to request you to furnish the following information under Regulation 87(2) of the Central Electricity Regulatory Commission(Conduct of Business) Regulations, 1999, on an affidavit, with an advance copy to the respondents/ beneficiaries, latest by 2.12.2015 :-

- i. The petitioner has claimed the additional capitalization in 2009-10 for the tariff period 2009-14 towards balance and retention payment. In this regard, the petitioner should confirm whether with this, all the balance/retention payments for assets under this petition have been claimed or some payments are still to be claimed.
- ii. The petitioner should furnish justification for proposed additional capitalization during tariff period 2014-19 along with details and basis of estimation.

In case the above said information is not filed within the specified date, the petition shall be disposed on the basis of the information already on record.

Yours faithfully,

(V.Sreenivas)

Deputy Chief (Legal)